

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A. No. 337 OF 2003**

Friday, this the 18th day of November, 2005.

**CORAM:**

**HON'BLE Mr. K.V.SACHIDANANDAN, JUDICIAL MEMBER  
HON'BLE Mr. N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER**

**T.N. Mollykutty**  
Postman Kattappana South PO  
Residing at : Sreenilayam House  
Kattappana South PO  
Idukki District : **Applicant**

(By Advocate Mr.P.C.Sebastian )

**Vs.**

1. The Superintendent of Post Offices  
Idukki Division  
Thodupuzha – 685 584
2. The Sub Divisional Inspector of Post Offices  
Kattappana Sub Division  
Kattappana PO – 685 508
3. The Chief Postmaster General  
Kerala Circle  
Thiruvananthapuram
4. Union of India represented by the Secretary  
Ministry of Communications  
Department of Post, New Delhi : **Respondents**

(By Advocate Mr. T.P.M.Ibrahim Khan, SCGSC )

The application having been heard on 18.11.2005, the Tribunal on the same day delivered the following:

**OR D E R (Oral)**

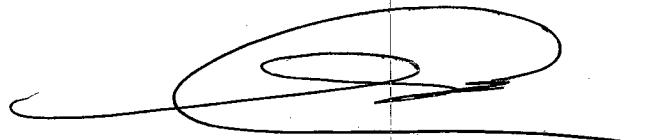
**HON'BLE Mr. K.V.SACHIDANANDAN, JUDICIAL MEMBER**

When the matter came up for hearing, the learned counsel for applicant submitted that by virtue of an interim order this Court had directed the respondents to permit the applicant to appear for the

examination for the promotion to the cadre of Postal Assistant which was done. The applicant had not gone through the examination and therefore the application has become infructuous and he does not want to press the O.A.

2. Accordingly, the O.A is closed as infructuous. No order as to costs.

Dated the 18<sup>th</sup> November, 2005.



*N.R.K.*  
**N.RAMAKRISHNAN**  
**ADMINISTRATIVE MEMBER**

**K.V.SACHIDANANDAN**  
**JUDICIAL MEMBER**

VS